## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.21/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE PARTIES: Mr. Madhavlal Pittie

V/s. M/s. Bachhraj & Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ashish kemet ? Mr. Abhay Jodge?	Advocate for	- John
	Mr. Protesp Name 7   b. Crewford Beyley of Co	Peh hones	
2.	Mr. S. Mehta, ilb M/s. Mali Ronchords & a	Repol No 1 to 4 \$6	Sh
3.	Serios Consel Mr. J. P. ser allo Rov. Anyla Albhyorkar 1/brils Federal and Robhnicat	Respondent No. 5	## T

MES

## **ORDER**

## C.P. No. 21/397-398/CLB/MB/MAH/2015

- Ld. Counsel for both the sides are present. 1.
- By consent of both the sides, matter is now listed for hearing on 15<sup>th</sup> December, 2016. Date duly communicated to both the sides. 2.

sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 27.10.2016